

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(29)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/586/(IB)/2017
NAME OF THE PETITIONER(S) : NATIONAL SKILL DEVELOPMENT CORPORATION
NAME OF THE RESPONDENT(S) : EVERONN SKILL DEVELOPMENT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

The matter is called. Counsel for respondent sent mail communication to the Registry praying time for making submissions. Time extended at request. Put up on 22.11.2017 at 10.30 A.M.

-sel-
K Anantha Padmanabha Swamy
Member (Judicial)

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